No. RJ-1/Regular/348/2021

N O T I C E

IT IS HEREBY notified for the information of the Advocates and the parties appearing in-person that the Division Bench headed by **the Hon'ble Mr. Justice NITIN JAMDAR** has issued following directions :-

As far as possible, **on Monday and Tuesday,** Writ Petitions/Applications for quashing of FIRs will be given priority followed by other matters.

On Wednesday, Appeals will be given priority followed by other matters.

O**n Thursday and Friday**, matters relating to Parole, Furlough, Detention and Externment will be given priority followed by other matters.

dated this 20rd day of November 2021

BY ORDER

Sd/-
(S.B. Bhansali)
Prothonotary & Sr. Master
High Court, Original Side,
Bombay.

Sd/-
(V. R. Kachare)
Registrar (Judicial-I)
High Court, Appellate Side
Bombay